

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 13th November, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Execution Application No. 48/2018 (M.A. No. 1547/2018) IN O. A. No. 606/2018	Compliance of Municipal Solid Waste Management Rules, 2016	Ms. Katyayni & Ms. Mehak Rastogi, Advs. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. MOUHA
2.	Appeal No. 62/2018 (M.A. No. 726/2018)	Gabhabhai Devabhai Chauhan & Ors. Vs. Union of India & Ors.	Mr. Abhimanue Shrestha, Adv. for Appellant Mr. Prashant Bezborauh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-3 Mr. Agney Sel, Adv. for R-4 & 5
FOR DIRECTION			
3.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018, M.A. No. 1183/2018, M.A. No. 1360/2018, M.A. No. 1400/2018 & M.A. No. 1487/2018) (PH) WITH	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh & Mr. Amit Tiwari, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv. Mr. Krishan Kumar Sharma Mr. Gaurav Kumar Bansal, Adv.

4.	Original Application No. 280/2017 (M.A. No. 529/2017) WITH	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
5.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF
FOR ADMISSION			
6.	Original Application No. 895/2018	Anil M. Puri & Ors. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 279/2018	Jitender Yadav Vs. Ministry of Environment and Forest & Ors.	Mr. Akash Tyagi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 & 4 Mr. Pawan Upadhyay, Adv. for R-5 Ms. Nidhi Bhuwania, Adv. for R-6 Mr. Sunil Parchar for R-9 Mr. Aditya Singh, Adv. for R-10 Ms. Munmun Goyal, Adv. for R-12 Mr. Nikhil Goel, Adv. Mr. Bipin C. Negi, Adv. Mr. Rajkumar, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Shlok Chandra, Adv.
8.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for State of AP
FOR HEARING			
9.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014, M.A. No. 1560/2018, M.A. No. 1571/2018, M.A. No. 1573/2018, M.A. No. 1574/2018, M.A. No. 1580/2018, M.A. No. 1581/2018, M.A. No. 1582/2018, M.A. No. 1588/2018, M.A. No. 1613/2018, M.A. No. 1614/2018 & M.A. No. 1615/2018) WITH	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for State of Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11

			Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Suvineet Sharma, Adv. Mr. Shubham Bhalla, Adv. Mr. Rahul Khurana, Adv. Mr. Shekhar Mudgal, Adv. for Applicant in M.A. Nos. 1588/2018 & 1613/2018 Mr. Aman Preet Singh Rahi, Adv. for Applicant in M.A. Nos. 1614/2018 & 1615/2018
10.	Original Application No.30/2013 (T _{HC}) (M.A. No. 1559/2018, M.A. No. 1592/2018, M.A. No. 1593/2018, M.A. No. 1594/2018, M.A. No. 1595/2018, M.A. No. 1596/2018, M.A. No. 1597/2018, M.A. No. 1598/2018, M.A. No. 1599/2018, M.A. No. 1600/2018, M.A. No. 1601/2018, M.A. No. 1602/2018, M.A. No. 1603/2018, M.A. No. 1604/2018, M.A. No. 1605/2018, M.A. No. 1606/2018, M.A. No. 1607/2018, M.A. No. 1608/2018, M.A. No. 1609/2018, M.A. No. 1610/2018, M.A. No. 1611/2018 & M.A. No. 1612/2018)	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Naginder Benipal, Adv. for PPCB Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. A. R. Takkar, Adv. for Applicant in M.A. Nos. 1592/2018 to 1612/2018
11.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Dr. Sandeep Singh, Adv. for R-2, 5 & 6 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
12.	Original Application No. 418/2015 (M.A. No. 968/2015, M.A. No. 1224/2015 & M.A. No. 1578/2018)	Ferozpur Welfare Society (Regd.) Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-2 Mr. Shivesh P. Singh, Adv. for R-11, 14, 21 & 23 Mr. S. N. Gupta, Adv. for R-12 Mr. Ajay Kr. Talesara, Adv. for R-13 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek K. Tondon, Adv. for R-25 to 29 Mr. Aamir Khan, Adv. (LC) Mr. D. K. Mishra, Adv.

13.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Krishna Mohan Menon, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Manoranjan Sharma, Adv. for R-14 Mr. Vikas Negi, Adv. for R-20 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. B. V. Niren, Adv. for CGWB Mr. Dhruv Pal, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of MP
14.	Original Application No. 418/2017	Delhi Bird Foundation Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG for R-2 to 4 Mr. Piyush Joshi, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-8 Mr. Ravindra Kumar, Adv. (LC) Mr. Divya Prakash Pande, Adv.
15.	Original Application No. 613/2017 WITH	Mohd. Javed Asghar Vs. M/s Upper Ganges Sugar and Industries Ltd. (Distillery Unit) & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. B. V. Niren, Adv. Ms. Antima Bazaz, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Satish Kumar, Adv. for CPCB
16.	Original Application No. 614/2017	Mohd. Javed Asghar Vs. State of U.P. & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. B. V. Niren, Adv. Mrs. Jaswinder Kaur, Adv. Mr. Rajkumar, Adv. for CPCB
CASES AT SR. NO. 17 TO 21 WILL BE TAKEN-UP ON 10.12.2018 FOR HEARING			
17.	Original Application No. 75/2018	Sushil Baheti & Anr. Vs. NCT of Delhi & Ors.	Mr. Rahul Khurana & Mr. Surinder Singh, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1,4-8 Ms. Puja Kalra, Adv. for R-2 & 3 Ms. Sakshi Popli, Adv. for DPCC Mr. B. V. Niren, Adv. for R-5
18.	Appeal No. 88/2018 (M.A. No. 984/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Ansal Housing Construction Ltd.	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Guneet Khehar, Adv.
19.	Original Application No. 147/2018 (M.A. No.420/2018)	Ram Avtar Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Shlok Chandra, Adv. for MoEF Ms. Kritika Shukla, Adv. for NHAI Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Haryana & HSPCB Mr. D. N. Goburdhan, Adv. for NCTPCB

20.	Original Application No. 181/2018	Jaya Prakash Dabral Vs. District Magistrate, Ghaziabad & Ors.	Mr. Jaya Prakash Dabral, Applicant in person Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. B. V. Niren, Adv. for CGSC Ms. Priyanka Swami, Adv. for R-4 Mr. R. M. Sinha, Adv. for R-8 Mr. Raman Yadav, Adv. Mr. Pradeep Mishra, Adv. for UPPCB
21.	Original Application No. 433/2018 (M.A. No. 1009/2018)	Sisar-Sikang Preservation Committee Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Dhruv Pal, Adv. for MoEF Ms. Eliza Bar, Adv. for R-2 & 4 Mr. Surendra Kumar, Adv. for R-3 Mr. Anil Shrivastav, Adv. for R-5 & 6 Mr. Akhil Aggarwal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for R-8

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